

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-250/ND/2017

IN THE MATTER OF:

Legal Vistas Consultancy (P) Ltd

. . PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 05.2.2018

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondent :

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 06.3.2018.

- Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
05.2.2018